

राष्ट्रीय हरित अधिकरण / National Green Tribunal  
प्रधान न्यायपीठ / Principal Bench  
फरीदकोट हाउस, कॉपरनिकस मार्ग / Faridkot House, Copernicus Marg  
नई दिल्ली / New Delhi

NGT/PB/29-FP/ADMIN/2015/298

Dated: 25 July, 2025

OFFICE ORDER

In order to streamline the work, and smooth functioning of the National Green Tribunal, the authority for signing the orders/letters is delegated as under:

“All the communications with the Hon’ble Supreme Court, Hon’ble High Court, Ministry of Environment, Forests & Climate Change (MoEF & CC), Government of India or any other outside organization (private or Government) will be signed by the Registrar General of NGT or upon permission of Registrar General unless otherwise directed.”

  
(Justice Prakash Shrivastava)  
Chairperson

Copy to: -

1. The Director (IFD), MoEF, New Delhi
2. Pay and Accounts Officer, MoEF, Paryavaran Bahwan, CGO Complex Lodhi Road, New Delhi – 110002
3. The Drawing and Disbursing Officer, National Green Tribunal (NGT), Faridkot House, Copernicus Marg, New Delhi – 110001
4. Director (PL), MoEF&CC, Indira Paryavaran Bhavan, Jor Bagh Road, New Delhi – 110003
5. Principal Director of Audit, Scientific Department, AGCR Building, I.P Estate, New Delhi
6. PPS to Hon’ble Chairperson
7. PA to Ld. Registrar, NGT (PB)
8. Ld. Registrars, NGT, Zonal Benches at Bhopal, Chennai, Pune & Kolkata
9. In-Charge, All sections of NGT (PB)
10. Concerned file
11. Website of NGT/Notice Board of NGT
12. Sanction Order/Guard File
13. Personal File of Registrar